

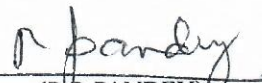
LINK ROASTER

In supersession of earlier order no. 5322-5347 F2 (1)/Judl./North/RC/19 dated 15.02.2019 to streamline the work of courts in North District and to minimize the problems faced by advocates and litigants, it is hereby ordered that in case the Judicial Officer mentioned in column no.-2 happens to be on leave or unavailable for any other reason, the Judicial Officer mentioned in column no.-3 and in his absence Judicial Officer mentioned in column no.-4, shall hear and dispose of any urgent matter(s)/ application(s) arising out of regular matters already pending in the court of Judicial Officer mentioned in column no.-2.

S. N. 1	Name of the Judicial Officer 2	1 st Link Officer 3	2 nd Link Officer 4
1	Court of Ld. District & Sessions Judge	Sh. Vinod Kumar, ASJ-05	Ms. Seema Maini, ASJ-01 (POCSO)
2	Sh. Vinod Kumar, ASJ-05	Ms. Seema Maini, ASJ-01 (POCSO)	Sh. Chandra Bose ASJ-03
3	Sh. Chandra Bose ASJ-03	Sh. Jitendra Kumar Mishra Spl. Judge NDPS Act	Sh. Umed Singh ASJ/Spl. Fast Track Court
4	Sh. Jitendra Kumar Mishra Spl. Judge NDPS Act	Sh. Umed Singh ASJ/Spl. Fast Track Court	Sh. Sanjeev Aggarwal ASJ-02
5	Sh. Umed Singh ASJ/Spl. Fast Track Court	Sh. Sanjeev Aggarwal ASJ-02	Sh. Ashutosh Kumar, ASJ-04
6	Sh. Ashutosh Kumar, ASJ-04	Sh. Rakesh Kumar-II ASJ-06 (POCSO)	Sh. Chandra Bose ASJ-03
7	Ms. Seema Maini, ASJ-01 (POCSO)	Sh. Rakesh Kumar-II, ASJ-06 (POCSO)	Sh. Umed Singh ASJ/Spl. Fast Track Court
8	Sh. Rakesh Kumar-II, ASJ-06 (POCSO)	Ms. Seema Maini, ASJ-01 (POCSO)	Sh. Umed Singh ASJ/Spl. Fast Track Court

S. N. 1	Name of the Judicial Officer 2	1 st Link Officer 3	2 nd Link Officer 4
1	Sh. S. S. Malhotra, PO-MACT-01	Sh. Devender Kumar Jangala, PO-MACT-02	----
2	Sh. Devender Kumar Jangala, PO-MACT-02	Sh. S. S. Malhotra, PO-MACT-01	----
3	Ms. Kiran Gupta, ADJ-03	Sh. Neeraj Gaur, ADJ-01	Sh. Shivaji Anand, ADJ-02
4	Sh. Neeraj Gaur, ADJ-01	Sh. Shivaji Anand, ADJ-02	Ms. Kiran Gupta, ADJ-03
5	Sh. Shivaji Anand, ADJ-02	Ms. Kiran Gupta, ADJ-03	Sh. Neeraj Gaur, ADJ-01

The order shall come into force with immediate effect.


 (R.P. PANDEY)
 DISTRICT & SESSIONS JUDGE (NORTH)
 ROHINI COURT COMPLEX: DELHI.

No. 13472-13510 F2(1)/Judl./North/RC/19

Delhi-24/4/19

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, (Hqs). Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The President/Secretary, Rohini Court Bar Association, Delhi.
5. The Commissioner of Police, ITO, Police Headquarter, Delhi.
6. The Deputy Commissioner of Police (Rohini).
7. The Deputy Commissioner of Police (North-West).
8. The Deputy Commissioner of Police (Outer-North)
9. The Chief Public Prosecutor, Rohini Court, Delhi.
10. P. S. To the undersigned.
11. Reader to the undersigned.
12. The Branch Incharge, Facilitation Centre, Rohini Court, Delhi
13. The Record Officer, Rohini Court, Delhi.
14. The Web-site Committee/North District, Rohini Court, Delhi.
15. The Branch Incharge, Case Taking Branch, Rohini Court, Delhi with direction to fix the order on all notice boards of this court complex.
16. Branch In-Charge R&I, for uploading on layers.


 DISTRICT & SESSIONS JUDGE (NORTH)